

Construction of DDA Flats

3360. SHRI UDAYSINGRAO GAIKWAD }
 SHRI R. SURENDER REDDY }
 SHRI C. P. MUDALAGIRIYAPPA }
 SHRI SWAMI SURESHANAND }
 SHRI ANAND AHIRWAR }
 SHRI MULLAPPALLY }
 RAMACHANDRAN }

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of flats constructed by the Delhi Development Authority during each of the last three years, category-wise;

(b) whether all these flats were fit for allotment and occupation by the allottees;

(c) if not, the break-up of the completed and partly completed flats;

(d) whether a large number of completely constructed flats are lying vacant in different localities for want of civic amenities;

(e) if so, the details thereof, locality-wise; and

(f) the time by which the aforesaid flats are likely to be allotted and provided with all the civic amenities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) As reported by DDA, the number of flats constructed during the last three years, category-wise, is at Annexure-A.

(b) Yes, Sir, According to DDA, these flats were fit for allotment. However occupation is getting delayed on account of delay in electrifications by DESU in New Urban Extension areas of Narela, Dwarka and Rohini, ph. III.

(c) As reported by DDA, the details of completed houses pending allotment for want of electricity by DESU are given as under:—

S. No.	Name of Scheme	No. of flats completed	Likely dt. of elec. by DESU
1.	EWS/LIG Dwarka	600	9/93
		2490	3/94
2.	Janta/MIG/LIG, Narela	672	9/93
		3592	6/94
3.	LIG Rohini, ph. III	960	10/93

(d) to (f) Status given in (c) above.

ANNEXURE 'A'

No. of Flats Constructed During the last three Years.

	SFS	MIG	LIC	Janta	Total
1990-91	1625	273	2832	4116	8846
1991-92	1982	1508	1615	5810	10915
1992-93	1941	1256	2776	1903	7876

Implementation of IDS & MT Scheme

3361. SHRI PANKAJ CHOUDHRY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to provide assistance for Integrated Development of small and Medium Towns during the Eighth Five Year Plan;

(b) if so, the amount provided to different towns; and

(c) the town-wise amount proposed to be provided in Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) Town-wise details of Central assistance under IDSMT which was sanctioned during the year 1992-93 and so far during the year 1993-94 is given in the attached Statements I & II.

(c) Provision of Central assistance under IDSMT to each town depends upon:—

(i) identification of town in order of priority for inclusion under IDSMT by the State Government/UT Administration. (ii) Conformity of the project report of the town in accordance with the guidelines; and (c) availability of funds during each financial year. Government of Uttar Pradesh have not so far submitted any project proposals for covering additional towns under IDSMT during the Eighth Plan period.

STATEMENT I

(Rs. in Lakhs)

Sr. No.	State/Town	Ongoing Towns	New Towns	Total	Remarks
ANDHRA PRADESH					
1.	Nalgonda	19.215	—	19.215	
2.	Wanaparthy	—	10.000	10.000	1
3.	Kakinada	—	15.000	15.000	2
4.	Jaggayyapeta	—	25.000	25.000	3
5.	Kurnool	—	20.000	20.000	4
		19.215	70.000	89.215	
HIMACHAL PRADESH					
6.	Mandi	25.000	—	25.000	
		25.000	—	25.000	
KARNATAKA					
7.	Chintamani	20.000	—	20.000	
8.	Tiptur	—	20.000	20.000	5
9.	Gowribidanur	—	20.000	20.000	6
10.	Badami	—	18.000	18.000	7
11.	Gurumtkal	—	10.000	10.000	8
12.	Soundatti	—	20.000	20.000	9
13.	Byadgi	—	12.000	12.000	10
14.	Karwar	—	20.000	20.000	11
		20.000	120.000	140.000	
KERALA					
15.	Alappuzha	—	25.000	25.000	12
		—	25.000	25.000	
MADHYA PRADESH					
16.	Sagar	—	25.000	25.000	13
17.	Mandasour	—	15.000	15.000	14
18.	Tikamgarh	—	20.000	20.000	15
		—	60.000	60.000	
MAHARASHTRA					
19.	Chiplun	12.000	—	12.000	
20.	Beed	21.155	—	21.155	
21.	Chopda	25.000	—	25.000	
22.	Pandharpur	2.000	—	2.000	
23.	Jalgaon	—	40.000	40.000	16
24.	Shrirampur	—	35.000	35.000	17
25.	Shripur (Warwade)	—	20.000	20.000	18
26.	Wani	—	20.000	20.000	19

27. Ambad	—	10.000	10.000	20
28. Ahmednagar	—	35.000	35.000	21
29. Kopargaon	—	20.000	20.000	22
30. Latur	—	20.000	20.000	23
31. Phaltan	—	16.132	16.132	24
	60.155	216.132	276.287	

Sr. No.	State/Town	Ongoing Towns	New Towns	Total	Remarks
MANIPUR					
32.	Sekmai	25.000	—	25.000	
33.	Imphal	12.500	—	12.500	
34.	Bishnupur	19.580	—	19.580	
35.	Thoubal	—	30.000	30.000	25
36.	Nambol	—	16.000	16.000	26
		57.080	46.000	103.080	

ORISSA

37.	Jajpur	—	20.000	20.000	27
38.	Basudevpur	—	25.000	25.000	28
39.	Athagarh	—	10.000	10.000	29
40.	Jarsuguda	—	35.000	35.000	30
		—	90.000	90.000	

RAJASTHAN

41.	Nimbahera	—	25.000	25.000	31
42.	Rajsamond	—	20.000	20.000	32
43.	Jhunjhunu	—	30.000	30.000	33
44.	Ratangarh	—	20.000	20.000	34
45.	Deoli	—	10.000	10.000	35
		—	105.000	105.000	

TAMILNADU

46.	Rameshwaram	4.408	—	4.408	
47.	Ariyalur	1.000	—	1.000	
48.	Rasipuram	18.500	—	18.500	
49.	Pinjapuliampatti	18.500	—	18.500	
50.	Bargur	—	25.000	25.000	36
51.	Idappadi	—	20.000	20.000	37
52.	Tonkasi	—	30.000	30.000	38
53.	Cuddalore	—	35.000	35.000	39
54.	Bhavani	—	20.000	20.000	40
55.	Komarपालayam	—	25.000	25.000	41
56.	Kuruchi	—	17.000	17.000	42
57.	Thiruthangal	—	15.000	15.000	43
		42.408	187.000	229.408	

UTTAR PRADESH			
58. Shamli	16.000	—	16.000
	16.000		16000
WEST BENGAL			
59. Habra	1.010		1.010
	1.010		1.010
GRAND TOTAL	240.868	919.132	1160.000

STATEMENT-II

Sanction of Central Assistance Under Idsmt During 1993-94

During 1993-94, the following new towns have been covered under IDSMT and Central assistance shown below has been sanctioned :—

S. No.	Name of State/Town	Rs. In Lakhs
(1)	(2)	(3)
Andhra Pradesh		
1.	Cuddapah	40.00
2.	Midadavolu	20.00
3.	Madanapalle	30.00
4.	Chirala	20.00
Karnataka		
5.	Nippani	30.00

Final instalments of Central assistance amounting to Rs. 21.00 lakhs and Rs. 1.25 lakhs for on-going schemes at Dholpur and Bharatpur towns respectively have also been released.

[English]

Visit of High Powered Team to U.S.A.

3362. DR. ASIM BALA: Will the PRIME MINISTER be pleased to state :

(a) whether a high powered trade delegation visited U.S.A. recently, and

(b) if so, the details of participants and the achievements made during the visit?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Yes, Sir. A delegation sponsored by FICCI visited U.S.A. from 21 June to 1 July, 1993.

(b) The composition of the delegation is given in the attached Statement. FICCI has reported that six conferences were organised in important cities of the US viz., Washington D. C., New York, Chicago, Miami, San Jose and Los Angeles. The delegation had also meetings with senior functionaries of the US administration and multilateral organisations like IMF, World Bank, IFC and OPIC. FICCI has reported that there is now a better appreciation amongst US Companies and NRIs about India's ongoing economic liberalisation programme. Another gain is that a large number of US companies have shown interest in bringing their technology and investments into India. Some enquiries have already been received at FICCI.

STATEMENT

Composition of FICCI Delegation to USA

1. Mr. Kantikumar R. Podar, Leader, President, FICCI, Federation House, Tansen Marg, New Delhi-110 001.
2. Dr. V. L. Dutt, Chairman, The KCP Ltd., 2, Victoria Crescent Road, Madras-600 015.
3. Dr. (Mrs.) Isher Ahluwalia, Visiting Professor, Harvard University, C/o Mrs. Madhu Sridhar, 75, Rattle Snake Hill Road, Androve, Massachusetts, U.S.A.
4. Mr. M. V. Arunachalam, Deputy Chairman & Managing Director, Tube